

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1586**  
TO BE ANSWERED ON 02.08.2023

**EFFICACY OF ONE-STOP-CENTRES**

1586. DR. SANTANU SEN:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government has any data on how many women affected by violence have availed or been referred to the services of the One-Stop-Centres (OSCs) during last five years;
- (b) if so, the details thereof;
- (c) whether Government has any data or estimate on how many rape survivors have received or been denied any service from the OSCs;
- (d) if so, the details thereof and the reasons for their denial or delay of service; and
- (e) whether Government has any mechanism or criteria to ensure that the OSCs provide timely, quality, and survivor-centric services to rape survivors?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI SMRITI ZUBIN IRANI)

(a) to (e): The Ministry of Women and Child Development have been implementing the component of One Stop Centre (OSC) of Mission Shakti since 1<sup>st</sup> April, 2015. So far, a total of 801 One Stop Centres (OSCs) have been approved in all 36 States/UTs, out of which 733 OSCs are functional across the country. The services of One Stop Centre are available for all women affected by violence including rape and acid attack victims. Under this scheme, over 7.06 lakh women including rape survivors have been assisted with various services up to March, 2023.

Since the scheme is being implemented by the State Governments/UT Administrations, they are primarily responsible for monitoring of effective implementation of the scheme. The Government of India also reviews from time to time in conjunction with the State Governments/UT Administrations implementation of the OSC Scheme through meetings/video conferencing meetings and field visits by the Central Government officers.

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